NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 19/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

: CA/64/17

PETITION NUMBER

NAME OF THE PETITIONER(S)

: PREM KUMAR

NAME OF THE RESPONDENT(S)

: THE CHURCH OF SOUTH INDIA TRUST ASSOCIATION

SECTION

: 241/242

Sl.No. NAME (IN CAPITAL)

REPRESENTED BY

SIGNATURE

R. VIDHYASHANKAR Counsel for Petitioner

2. TAMIC SELVE.

For Adrian D. Rozario

3. M. A. SHARUN

Roo D. Brashu Chelutt fruiter Correlffor Responsed-1

ORDER

Counsel for petitioner present and reported ready for submitting arguments. Counsel for R1 and counsel for R2 to R26 are present and prayed time for making submissions as the senior counsel could not attend the Tribunal due to personal inconvenience. Time extended at request. Put up on 05.10.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)